RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2025/i08

Date: 01/03/2025

Following candidate was offered appointment as Probationer Trainee Junior Judicial Assistant vide order No. Estt/HC/2025/35 dated 30.01.2025 with the direction to join his duties upto 10.02.2025, but he failed to report for joining his duties in the stipulated time, therefore, his appointment to the post of Junior Judicial Assistant is hereby cancelled with immediate effect:-

S. N.	Roll No.	Name of Candidate	D.O.B.	Male/ Female	Cat./Sub. Cat.	Place of posting
1	167998	Shri Kamlesh Kumar Sharma	19/12/1989	Male	EWS	Jaipur

By Order

Order Onthe

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)10/2019/627

Date: 01/03/2025

Copy forwarded to the following for information and necessary action:-

- 1. Registrar (Admn./ Exam./ Class./ CPC/ Rules/ Vig/ Writs/ OSD (F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 3. Confidential Section, Rajasthan High Court, Jodhpur.
- 4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
- 5. Concerned
- 6. Personal file.

9° (3'

REGISTRAR (ADMN.)